

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/7837/2020



This the 11th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ghulam Rasood, Age 31 years, S/o Mohd Abdullah, R/o Village Sirbhatta, Dool, Block Nagseni, Tehsil & District Kishtwar.

.....Applicant

(Advocate:- Mr. Sudershan Sharma-**Not Present**)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government, Education Department, Civil Secretariat, Srinagar/Jammu and 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The TA (TA No. 7837/2020) arises out of SWP No. 98/2019 claiming the relief for the post of ReT Teacher. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun